

(b) and (c). The first vacancy arose on 17-12-1970, the second on 22-1-1971 and the third on 5-2-1971. Appointments to two vacancies have been notified. Proposal to fill the third vacancy is awaited from the Chief Justice of India.

Promotion of Class II Posts to Senior Scale in Transportation and Engineering Department (Northern Railway)

2726. SHRI S. N. MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) how many Class II posts existed in the Transportation (Power and Mechanical) Engineering Departments of the Northern Railway as on the 1st May, 1971 in the categories of AMEs, AWMs and APOs ;

(b) how many Class II officers under this cadre were working in the Senior Scale on 1st May, 1971 having been promoted from AME, AWM and APO ;

(c) how many such Class II AME, AWM and APO were promoted to the Senior Scale from year to year during the last three years and whether they were working in the Division, Head-quarters, Office or Workshop at the time of their promotion ; and

(d) whether these Class II officers who were working in the Head-quarters office were only eligible for promotion to the Senior Scale in respect of their actual seniority and merit ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) 21 Class II posts viz. :

7—Assistant Works Managers

10—Assistant Mechanical Engineers

4—Assistant Personnel Officers—allocated to Transportation (Power) and Mechanical Engineering Department.

(b) and (c). Three Class II Mechanical officers, who were first promoted permanently to Class I (Junior Scale) were subsequently appointed to officiate in the Senior Scale on and from 26-8-68, 20-8-70 and 13-1-71.

Of these, two officers were posted in the Division and one in the Workshops.

No A.P.O. Class II allocated to this Department was appointed to officiate in the Senior Scale.

(d) No Promotion from Class II to Class I Senior Scale is done by a positive act of selection by a Departmental Promotion Committee, presided over by a Member of the Union Public Service Commission, the selection being confined to the seniormost Class II officers of the Railway belonging to the Department within the prescribed field of eligibility for consideration by the Committee.

Applications from Gujarat for Licences

2727. SHRI JADEJA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of applications for licences for new Industrial Units forwarded by the Gujarat Government to the Central Government in the last three years ;

(b) the number of applications sanctioned ; and

(c) the number of applications rejected and the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) The applications for industrial licences are normally received from the parties direct. During the period from 1st January, 1968 to 31st December 1970, 244 applications were received for setting up of new industrial undertakings in Gujarat.

(b) 5 industrial licences and 50 Letters of Intent have been issued.

(c) 104 applications have been rejected and 28 applications have been otherwise disposed of (withdrawn/closed, no licence required etc.). The reasons for rejection were that there was no scope for creating additional capacity, the basic raw materials required were not available indigenously, requisite information was not furnished by the applicants, some of the proposals were technically unsound, etc.